

**F.No.01(01)/Roster/CESTAT/2017**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 28.09.2017

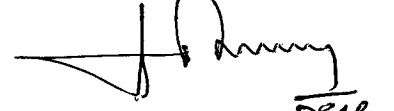
**ORDER NO. 133 of 2017**

Hon'ble President is pleased to partially modify the sitting notified vide **roster order no. 126 of 2017 and 129 of 2017, for CESTAT Delhi** to the extent indicated below:-

**On 29.09.2017 at 2.30 P.M.** Hon'ble Shri Ashok Jindal, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear the following ROM application:

1. E/ROM/50604/2016 in E/2319/2006 EX

By Order

  
(A. Mohan Kumar)  
Registrar

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Deputy Registrar/AR